

نے تو رست کیا وہاں پر ریلیف کی کارروائی  
کی ہے۔

श्री अटल बिहारी वाजपेयी: सभापति जी, तत्काल राहत के लिए प्रधानमंत्री कोष से एक करोड़ रुपए की घोषणा कर दी गई है। इसके साथ ही केन्द्रीय सरकार एडवॉन्स रिलीज कर रही है 10.20 करोड़ उड़ीसा के लिए और 10.60 करोड़ पश्चिम बंगाल सरकार के लिए। हमारा सेंटर का जो केलिमिटि रिलीफ फण्ड है, उसमें से यह एडवॉन्स दिया जा रहा है। जैसे ही राज्य सरकार से रिपोर्ट आएगी और हमारी जो टीम गई है वह अपना प्रतिवेदन प्रस्तुत करेगी कि कितनी क्षति हुई है, विपत्ति का आकार कितना है, तो उसके अनुसार केन्द्र सरकार और भी कदम उठाएगी, पूरी तरह से सहायता देने के लिए तैयार होगी।

MR. CHAIRMAN: Papers to be laid on the Table.

**PAPERS LAID ON THE TABLE**  
Copies of Ordinances

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R.K. KUMAR): Sir, I lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each (in English and Hindi) of the following Ordinances:—

- (1) The Representation of the People (Amendment) Ordinance, 1997 (No. 23 of 1997), promulgated by the President on the 23rd December, 1997. [Placed in Library. See No. LT-3/98]
- (2) The Finance (Second Amendment) Ordinance, 1997 (No. 24 of 1997), promulgated by the President on the 24th December, 1997. [Placed in Library. See No. LT-4/98]
- (3) The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Second Ordinance, 1997 (No. 25 of 1997), promulgated by the President on the 25th December, 1997. [Placed in Library. See No. LT-5/98]

- (4) The Payment of Gratuity (Amendment) Second Ordinance, 1997 (No. 26 of 1997), promulgated by the President on the 25th December, 1997. [Placed in Library. See No. LT-6/98]
- (5) The Merchant Shipping (Amendment) Second Ordinance, 1997 (No. 27 of 1997), promulgated by the President on the 25th December, 1997. [Placed in Library. See No. LT-7/98]
- (6) The Income-Tax (Amendment) Second Ordinance, 1997 (No. 28 of 1997), promulgated by the President on the 26th December, 1997. [Placed in Library. See No. LT-8/98]
- (7) The Prasar Bharati (Broadcasting Corporation of India) Amendment Second Ordinance, 1997 (No. 29 of 1997), promulgated by the President on the 26th December, 1997. [Placed in Library. See No. LT-9/98]
- (8) The Contingency Fund of India (Amendment) Ordinance, 1997 (No. 30 of 1997), promulgated by the President on the 26th December, 1997. [Placed in Library. See No. LT-10/98].
- (9) The Lotteries (Regulation) Second Ordinance, 1997 (No. 31 of 1997), promulgated by the President on the 30th December, 1997. [Placed in Library. See No. LT-11/98]
- (10) The Essential Commodities (Special Provisions) Second Ordinance, 1998 (No. 1 of 1998), promulgated by the President on the 2nd January, 1998. [Placed in Library. See No. LT-12/98]
- (11) The National Institute of Pharmaceutical Education and Research Ordinance, 1998 (No. 2 of

1998), promulgated by the President on the 21st January, 1998. [Placed in Library. See No. LT-13/98]

(12) The Representation of the People (Amendment) Ordinance, 1998 (No. 3 of 1998), promulgated by the President on the 22nd January, 1998. [Placed in Library. See No. LT-14/98]

(13) The Contingency Fund of India (Amendment) Ordinance, 1998 (No. 4 of 1998), promulgated by the President on the 24th January, 1998. [Placed in Library. See No. LT-15/98].

### THIRD REPORT OF THE RAILWAY CONVENTION COMMITTEE (1996)

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy (in English and Hindi) of the Third Report of the Railway Convention Committee (1996) on 'Rate of Dividend for 1997-98 and other Ancillary Matters' which was presented in the 11th Lok Sabha on December 2, 1997 before its dissolution.

### INTERIM BUDGET (RAILWAYS) 1998-99

रेल मंत्री (श्री नीतीश कुमार): माननीय सभापति जी, मैं आपकी आज्ञा से 1998-99 के वर्ष के लिए रेलवे के संबंध में भारत सरकार की अनुमानित आय तथा व्यय का एक विवरण (अंग्रेजी तथा हिन्दी में) सभा-पटल पर रखता हूँ। [पुस्तकालय में रखी गई। देखिए संख्या एल० टी० 16/98]

### SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1997-98

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 1997-98.

[Placed in Library. See No. LT-17/98]

### INTERIM BUDGET (GENERAL), 1998-99

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1998-99 (Annual Financial Statement).

[Placed in Library. See NO LT-18/98].

### SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1997-98 (MARCH, 1998)

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General), 1997-98 (March, 1998).

[Placed in Library. See No. LT. 19/98]

MR. CHAIRMAN: The House stands adjourned till 11 a.m. on Friday, the 27th March, 1998.

The House then adjourned at twenty minutes past three of the clock till eleven of the clock on Friday, the 27th March, 1998.